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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन  
BOUDDHIK SAMPADA BHAWAN  
प्लॉट न 32 / Plot No. 32  
सेक्टर 14 / Sector 14  
द्वारका / Dwarka  
भारत / India  
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2304

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt. Karthika R, Deputy Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

- Smt. Karthika R** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
- Smt. Karthika R** is eligible for TA/DA and other benefits attached to this transfer in public interest.
- This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vicky Kumar)

Director

Administration & Establishment

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- IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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- Personal file of the above-mentioned officer.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2305

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri A. Ambigaapathy, Deputy Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri A. Ambigaapathy** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri A. Ambigaapathy** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2306

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Archana Gupta, Deputy Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

- Dr. Archana Gupta** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
- Dr. Archana Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.
- This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Ragini Kumari, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Ms. Ragini Kumari** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Ms. Ragini Kumari** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vicky Kumar)

Director

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Prashant Kumar Kutare, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Prashant Kumar Kutare** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Prashant Kumar Kutare** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2309

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Deep Prakash Gupta, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Deep Prakash Gupta** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Deep Prakash Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2310

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Satendra Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Delhi

2. **Shri Satendra Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.
3. **Shri Satendra Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

O/o CGPDTM

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2311

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Parveen Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Parveen Kumar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Parveen Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
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(Vickey Kumar)

Director

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2312

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rakesh Kr. Kushwaha, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rakesh Kr. Kushwaha** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Rakesh Kr. Kushwaha** is eligible for TA/DA and other benefits attached to this transfer in public interest.
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(Vickey Kumar)

Director

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BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32 / Plot No. 32

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2313

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Manganna Dora Sambha, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Shri Manganna Dora Sambha** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Manganna Dora Sambha** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2314

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Narendra Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Delhi

2. **Shri Narendra Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.
3. **Shri Narendra Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Neema Sharma, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Ms. Neema Sharma** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Ms. Neema Sharma** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2316

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Parameswar Sau, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Parameswar Sau** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Parameswar Sau** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Chiranjit Sarkar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Chiranjit Sarkar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Chiranjit Sarkar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vicky Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2318

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Srikanta Karmakar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

- Dr. Srikanta Karmakar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
- Dr. Srikanta Karmakar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
- This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Masthan Vali Nama, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Delhi

2. **Shri Masthan Vali Nama** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.
3. **Shri Masthan Vali Nama** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Raj Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Raj Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Raj Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Goutam Kumar Sahoo, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Shri Goutam Kumar Sahoo** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Goutam Kumar Sahoo** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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BOUDDHIK SAMPADA BHAWAN  
प्लॉट न 32 / Plot No. 32  
सैक्टर 14 / Sector 14

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2322

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Vikas Gupta, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Vikas Gupta** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Vikas Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2323

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Rajesh Pradhan, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

- Dr. Rajesh Pradhan** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
- Dr. Rajesh Pradhan** is eligible for TA/DA and other benefits attached to this transfer in public interest.
- This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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- IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2324

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Roopak Jain, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Roopak Jain** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Roopak Jain** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 23 25

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri D. Anjaiah Nayak, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Mumbai	Kolkata

2. **Shri D. Anjaiah Nayak** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri D. Anjaiah Nayak** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2326

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Aiswarya P.N., Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Ms. Aiswarya P.N.** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Ms. Aiswarya P.N.** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director  
Administration & Establishment  
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Vinod Prakash Vasava, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Vinod Prakash Vasava** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Vinod Prakash Vasava** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vicky Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ashlesh Maurya, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Ashlesh Maurya** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Ashlesh Maurya** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment  
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2329

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Pankaj Patel, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Pankaj Patel** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Pankaj Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2330

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rajesh Patel, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rajesh Patel** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Rajesh Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32 / Plot No. 32

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2331

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rakesh, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rakesh** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Rakesh** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

O/o CGPDTM

Copy to:

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2332

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Anjaneyulu Reddi, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

2. **Shri Anjaneyulu Reddi** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Anjaneyulu Reddi** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2333

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ramamuni Bommineni, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Mumbai

- Shri Ramamuni Bommineni** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
- Shri Ramamuni Bommineni** is eligible for TA/DA and other benefits attached to this transfer in public interest.
- This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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- IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2337

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Pitta Ashok Kr Reddy, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Pitta Ashok Kr Reddy** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Pitta Ashok Kr Reddy** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

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दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Nutishri Lonhare, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Ms. Nutishri Lonhare** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Ms. Nutishri Lonhare** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vicky Kumar)

Director

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2336

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Prashant Kumar Gupta, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Prashant Kumar Gupta** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Prashant Kumar Gupta** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2337

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Preeti Bansal, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

- Ms. Preeti Bansal** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
- Ms. Preeti Bansal** is eligible for TA/DA and other benefits attached to this transfer in public interest.
- This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vicky Kumar)

Director

Administration & Establishment

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- IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2338

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Sudeep Chaurasia, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Sudeep Chaurasia** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Sudeep Chaurasia** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2339

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Suman Verma, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Ms. Suman Verma** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Ms. Suman Verma** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PD/TM, Mumbai.
4. Personal file of the above-mentioned officer.
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BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32 / Plot No. 32

सेक्टर 14 / Sector 14

द्वारका / Dwarka

भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2340

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Manish Kumar Yadav, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Manish Kumar Yadav** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Manish Kumar Yadav** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PD'TM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापारचिह्न  
भौगोलिकउपदर्शन /  
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Office of The Controller General  
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय  
Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2341

दिनांक/Date: 09.01.2026

### OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Abhas Kumar Bhoi, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Shri Abhas Kumar Bhoi** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Abhas Kumar Bhoi** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)

Director

Administration & Establishment

O/o CGPDTM

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6. Guard